



सं /F.No.Pr.CC/CHN/Estt-2/Pension Adalat - 2022  
भारत सरकार GOVERNMENT OF INDIA  
वित्त मंत्रालय MINISTRY OF FINANCE  
आयकर विभाग INCOME TAX DEPARTMENT

Central Revenue Building, 2<sup>nd</sup> Floor,  
I.S. Press Road, Kochi.  
Dated: 24.01.2022.

### **ADVERTISEMENT NOTICE**

#### **PENSION ADALAT - 2022**

Pension Adalat is to be held on 3<sup>rd</sup> Week of March, 2022 through Video Conferencing. A notice intimating the date, time and link for Video Conferencing for the Adalat would be sent to the participating pensioner and their respective stake holders.

The Pension Adalat is proposed to be held by the office of the Pr. Chief Commissioner of Income Tax, Kerala, to redress the grievances relating to Pension/Settlement of dues of the officers/ officials who retired from the Income Tax Department, Kerala.

Grievances in the prescribed proforma should be sent through email to [kochi.addlcit.hq.admin@incometax.gov.in](mailto:kochi.addlcit.hq.admin@incometax.gov.in) or [kochi.dcit.hq.admin@incometax.gov.in](mailto:kochi.dcit.hq.admin@incometax.gov.in) on or before 15.02.2022.

Grievances not connected with 'settlement dues' such as Compassionate Appointments and cases involving purely legal issues viz., Succession Certificate or pending Vigilance & Court cases etc., and policy matters will not be taken up in the Adalat.

The prescribed proforma for applying may be downloaded from the website [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in).

(सतीष वी. मेंनन/Satheesh V. Menon)  
आयकर उपायुक्त (मुख्या.)(प्रशा.)  
Deputy Commissioner of Income Tax (HQ)(Admn)  
प्रधान मुख्य आयकर आयुक्त कार्यालय, केरल, कोच्ची  
O/o. Pr. Chief Commissioner of Income Tax, Kerala, Kochi

**PROFORMA**  
**(PENSION ADALAT - 2022)**

1. Name & Address of the Pensioner :
  
2. Phone number of the Pensioner :
  
3. Designation and Grade of the post last held :
  
4. Office/Station last worked :
  
5. Date of retirement/Demitting the service :
  
6. P.P.O. No. or other details viz P F  
Account No., Employee Code (if any) etc.  
in case of non-sanction of Pension. :
  
7. Name & Address of the pension  
Disbursing bank :
  
8. Grievances :  
(Full details should be given and also quote  
previous references ,if any)

Date :  
Place :

Signature :  
Name :



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## विज्ञापन सूचना पेंशन अदालत -2022

पेंशन अदालत का आयोजन मार्च, 2022 के तीसरे सप्ताह में वीडियो कॉन्फ्रेंसिंग के माध्यम से किया जा रहा है। अदालत का तिथि, समय और वीडियो कॉन्फ्रेंसिंग के लिए लिंक संबंधी सूचना भाग लेने वाले पेंशनभोगी और उनके संबंधित हितधारकों को भेजा जाएगा।

पेंशन अदालत प्रधान मुख्य आयकर आयुक्त कार्यालय, केरल द्वारा आयकर विभाग, केरल से सेवानिवृत्त हुए अधिकारियों / कर्मचारियों की पेंशन / बकाया राशि के निपटान से संबंधित शिकायतों का निवारण करने के उद्देश्य से किया जा रहा है।

शिकायतें निर्धारित प्रोफार्मा में - [kochi.addlct.hq.admin@incometax.gov.in](mailto:kochi.addlct.hq.admin@incometax.gov.in) or [kochi.dcit.hq.admin@incometax.gov.in](mailto:kochi.dcit.hq.admin@incometax.gov.in) ईमेल पर 15.02.2022 को या उससे पहले भेजी जानी चाहिए।

'बकाया निपटान' से न जुड़ी शिकायतें जैसे अनुकंपा नियुक्तियां और पूर्ण रूप से कानूनी मुद्दों से जुड़े मामलों जैसे उत्तराधिकार प्रमाण पत्र या लंबित सतर्कता और अदालती मामलों आदि से जुड़ी शिकायतें एवं नीतिगत मामलों को अदालत में नहीं लिया जाएगा।

आवेदन करने के लिए निर्धारित प्रोफार्मा वेबसाइट [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in) से डाउनलोड किया जा सकता है।

(सतीष वी. मेंनन/Satheesh V. Menon)  
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प्रोफोर्मा  
(पेंशन अदालत – 2022)

1. पेंशनर का नाम और पता :
2. पेंशनर का फोन नंबर :
3. अंतिम पद का पदनाम और ग्रेड :
4. अंत में सेवारत कार्यालय/स्टेशन :
5. सेवा निवृत्ति/पद त्याग की तारीख :
6. पी.पी.ओ. नं. अथवा अन्य ब्यौरेजैसे पेंशन स्वीकृत नहीं होने की स्थिति में पी.एफ. खाता सं., कर्मचारी कोड (यदि कोई हो) :
7. पेंशन वितरण करने वाले बैंक का नाम व पता :
8. शिकायतें :  
पूरा ब्यौरा दिया जाए और यदि कोई पूर्व संदर्भ है तो उसका उल्लेख करें।)

दिनांक :      हस्ताक्षर :  
स्थान :      नाम :